#### GOVERNMENT OF WEST BENGAL

Legislative Department.

# West Bengal Act IX of 1966

#### THE WEST BENGAL APPROPRIATION (No. 2) ACT, 1966.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1966.]

[29th March, 1966.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1966.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1966;

It is hereby enacted in the Seventeenth Year of the Republic of India, by the Legislature of West Bengal, as follows :-

- 1. This Act may be called the West Bengal Appropria- short tion (No. 2) Act, 1966.
- From and out of the Consolidated Fund of West Issue of Bengal there may be paid and applied sums not exceeding Rupees those specified in column 3 of the Schedule amounting in 69,10,78 the aggregate to the sum of rupees sixty-nine crores, ten Consolilakhs, seventy-nine thousand and nine hundred and fortythree towards defraying the several charges which will come fund of in course of payment during the year ending on the thirty-first day of March, 1966, in respect of the services and for the purposes specified in column 2 of the Schedule.

69,10,79,943 out of the 1965-66.

3. The sums authorised to be paid and applied from Approand out of the Consolidated Fund of West Bengal by this priation. Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1966.

(Schedule.)

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### SCHEDULE.

(See sections 2 and 3.)

1	2	3		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
2	9—Land Revenue		50,000	50,000
7	14—Stamps	2,02,000		2,02,000
8	15—Registration Fees	11,000		11,000
9	16—Interest on debt and other obligations.		3,12,65,000	3,12,65,000
11	18—Parliament, State and Union Territory Legislatures	73,000		73,000
12	19—General Administration	15,91,000	16,000	16,07,000
13	21—Administration of Justice		2,73,000	2,73,000
14	22—Jails	8,62,000		8,62,000
15	23—Police		1,67,000	1,67,000
17	26—Miscellaneous Departments— Excluding Fire Services.		27,000	27,000
20	29—Medical	2,34,000	11,000	2,45,000
21	30—Public Health	31,48,000	2,000	31,50,000
22	31—Agriculture—Agriculture  95—Capital Outlay on Schemes of Agricultural Improvement and Research.	1,19,58,000	54,000	1,20,12,000
	Total—Grant No. 22	1,19,58,000	54,000	1,20,12,000

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## (Schedule.)

1	2	3		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	33—Animal Husbandry			
24	124—Capital Outlay on Schemes of Government Trading— Greater Calcutta Milk Supply Scheme.	49,95,000	21,007	41,16,007
	Total—Grant No. 24	40,95,000	21,007	41,16,007
26	35 —In lustries—Industries 96 —Capital Outlay on Industrial	1,22,71,000	12,000	1,22,83,000
	and Economic Development.	J		
,	Total—Grant No. 26	1,22,71,000	12,000	1,22,83,000
27	35—Industries—Cottage Industries.		8,781	8,781
28	35—Industries—Cinchona	1,86,500		1,86,506
29	16—Interest on debt and other obligations—Community Development Projects, National Extension Service and Local Development Works.		7,000	7,000
31	39—Miscellaneous Social and Developmental Organisations— Welfare of Scheduled Tribes and Castes and Other Back- ward Classes.	. ,	5,000	5,000
32	39—Miscellaneous Social and Developmental Organisations— Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	7,57,000	•••	7,57,000

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# (Schedule.)

1	2	3		
** ****	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
100	44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial). 99—Capital Outlay on Irrigation,			
33	Navigation, Embankment and Drainage Works (Commercial).	67,53,000	24,000	67,77,000
NOTE !	100—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commer- cial).			
000,7 %	Total—Grant No. 33	67,53,000	24,000	67,77,000
34	50 —Public Works	4,45,92,000	4,000	4,45,96,000
36	53 —Ports and Pilotage	79,000		79,000
38	64—Famine Relief	2,90,000		2,90,000
42	70—Forest	*	7,000	7,000
43	71 -Miscellaneous—Contributions	43,06,000	1,04,000	44,10,000
Mara a	7.700			
44	71—Miscellaneous—Other Miscellaneous Expenditure.  109—Capital Outlay on Other Works.		3,91,655	3,91,655
	Total—Grant No. 44		3,91,655	3,91,655

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## (Schedule.)

1	2	. 3		
Grant No.	Services and purposes,	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund,	Total.
		Rs.	Rs.	Rs.
45	71—Miscellaneous—Expenditure on displaced persons.	29,51,000		29,51,000
47	78—Pre-partition payments	4,000	• •	4,000
48	78A—Expenditure Connected with the National Emergency.	1,34,11,000		1,34,11,000
50	103—Capital Outlay on Public Works.	••	7,66,000	7,66,000
51	124—Capital Outlay on Schemes of Government Trading.	48,77,43,000		48,77,43,000
52	Public Debt—Loans from Central Government (Exclu- ding loans for Community Development Projects, etc., and displaced persons).		1,20,55,000	1,20,55,000
53	Loans and Advances by State and Union Territory Governments.	5,02,92,600	••	5,02,92,000
	Grand Total	64,58,09,500	4,52,70,443	69,10,79,943